

[Print](#)**Defective Case Register from 2026-06-18 to 2026-06-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ITA/25147/2026	GIRIJA NANDA NAIK	2026-06-18	further SR after filling of receipt of c copy
2	D-MACA/26634/2026	ADAM ALI KHAN	2026-06-18	Period of Delay 30 days
3	D-ITA/26824/2026	SUBASH CHANDRA MOHANTY, S.S.C	2026-06-18	further SR after furnish appeal format
4	D-CRLMC/17677/2026	ADHIRAJ MOHANTY	2026-06-18	Put SR after filing C.Copy Annex-1.
5	D-ITA/26822/2026	SUBASH CHANDRA MOHANTY, S.S.C	2026-06-18	being aggrieved not furnished
6	D-ITA/25145/2026	GIRIJA NANDA NAIK	2026-06-18	further SR after filling of receipt of c copy
7	D-MATA/26805/2026	SUJATA JENA(SR. ADV.)	2026-06-18	1. Period of Delay 11 days
8	D-MATA/26574/2026	SOURAV TIBREWAL	2026-06-18	1. Period of Delay 67 days 2. good ground not furnished
9	D-WP(C)/26658/2026	JAIDEEP SUBUDHI	2026-06-18	As per index annexures-8 not mentioned in the petition copy. Petitioner/Deponent made affidavit at Notary Cuttack while he is in custody.
10	D-WP(C)/26332/2026	PABITRA KUMAR NAYAK	2026-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 40 not neat
11	D-WP(C)/25436/2026	KUNAL KUMAR SWAIN	2026-06-18	Page-18 and 19 not legible.
12	D-WP(C)/26859/2026	SOUMYA MISHRA	2026-06-18	1. In Annexure-3, order date mentioned 14.05.26 instead of 13.05.26 in Index
13	D-ABLAPL/16636/2026	DEBASNAN DAS	2026-06-18	1.In affidavit, age of the deponent not furnished
14	D-WP(C)/25596/2026	GOKULANANDA SAHU	2026-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 40 and 55 not neat.
15	D-CRLMC/18004/2026	ARIJEET MISHRA	2026-06-18	Put up SR after filing the c. copy annex-2
16	D-CRLREV/15384/2026	ADHIRAJ MOHANTY	2026-06-18	Period of Delay 338 days.
17	D-BLAPL/17573/2026	JYOTIRMAYA SAHOO	2026-06-18	1. Annexure-1 not marked at page no 8 2. page no 8 to 12 not legible
18	D-WP(C)/26870/2026	SOUMYA MISHRA	2026-06-18	1. In Annexure-3 order date mentioned as 20.04.26 instead of 15 .04.26 as mentioned in the index.

19	D-ABLAPL/17788/2026	JUGALA KISHORE PANDA	2026-06-18	1. Paragraph 4 of the application not filled. 2. Court fee Rs 6/- to be paid for A bail application. 3..Subject Code incorrectly Mentioned
20	D-ABLAPL/17785/2026	ABHISIDDHANTA SAHOO	2026-06-18	1. H.C B.A M.W S Rs 50/- to be paid in V. nama
21	D-WP(C)/26225/2026	SUSHREE SANGITA PASAYAT	2026-06-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat.
22	D-WP(C)/25597/2026	SK. ZAFARULLA	2026-06-18	1 . Honorable C.J not mentioned in I.A.
23	D-WP(C)/26601/2026	ANANTA NARAYAN PATTANAYAK	2026-06-18	1. Annex-4 not page marked in index . 2. Pages - 36 37 38 39 45 not legible
24	D-CRLA/14726/2026	PRASANTA KUMAR NANDA	2026-06-18	Code Not correct. 2.victim grand mother name reflected in page no.24 vide annex.1 be kept in cover.
25	D-ABLAPL/17442/2026	BIJAY KUMAR MOHANTY	2026-06-18	1. Details of Informant or her uncle in law appearing in Synopsis, CT, Para 2 3 5 6 and 8 Page 17 19 20 26 28 29 and 30 be redacted. 2. Paragraph declaration not correct. Resubmit for SR after compliance.
26	D-BLAPL/17697/2026	JITENDRA KUMAR DIGAL	2026-06-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Synopsis and Date chart not mentioned in Index.ii) Annexure-2 mentioned in 2 times in petition. iii)Age of the deponent mentioned in affidavit not tally with declaration of the affidavit (Both in Petition and I.A. no. 446/2026).iv) Paragraph no. mentioned in affidavit not correct. (Both in petition and I.A. no.446/2026) v) As per standing order detail address of the informant and her relatives be redacted from the petition and cause title.vi) Unredacted copy of Annexure -1 be kept in sealed cover and redacted copy of the same be filed. vii) C.Copy of Rejection order not filed. viii) For further S.R. after removal of defect.Petition not correctly addressed to Honorable Court
27	D-CRLA/17699/2026	BISWORANJAN SWAIN	2026-06-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Good grounds not furnished.2. spl.G.R. no not furnished in being aggrieved.
28	D-RSA/26272/2026	ASHOK KUMAR MOHAPATRA	2026-06-18	1. Cause Title Not in order.R-2(a) of the L.A.Court not made Party. 2..R-50 being Dead and Deleted in the L.A.Court be also deleted.3.R-58 not available,Sl.No be maintained properly.
29	D-BLAPL/16142/2026	MRITUNJAY BANERJEE	2026-06-18	i) page mark of annexure-2 in index not correct.ii)Relation of the petitioner with deponent not correctly mentioned in affidavit.iii) Name of

				the Trial court pending the case mentioned in synopsis,para-2 and prayer of the petition not tally with Rejection order.iv) Page no. 15 not neat.v) Last para of page no. 16 not properly legible.
30	D-WA/24774/2026	SASWATA PATNAIK	2026-06-18	Period of Delay 133 days delay. I.A. not filed 2. A.Fee Rs. 2.25p not paid. 3.page no.25 not marked. 4. page no.24 partially legible.
31	D-BLAPL/17529/2026	DEEPAK RANJAN PARIDA	2026-06-18	1 Detail address O.P. not mentioned 2..Receipt Showing Serv.copy To cg not Filed.
32	D-ITA/25123/2026	GIRIJA NANDA NAIK	2026-06-18	further SR after filling of c copy
33	D-MACA/26018/2026	UMA SHANKAR PATEL	2026-06-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED further SR after filling of c copy
34	D-ABLAPL/17665/2026	SK SAMIM	2026-06-18	1. Rs 10 /- not paid Welfare in V. nama
35	D-ITA/25133/2026	GIRIJA NANDA NAIK	2026-06-18	further SR after filling of receipt of c copy
36	D-ITA/20444/2026	SUBASH CHANDRA MOHANTY,SR.S.C	2026-06-18	further SR after filling of c copy
37	D-WP(C)/26929/2026	SOUMYA MISHRA	2026-06-18	Date of copy of notice vide annex-1 not tally with index.
38	D-MACA/26355/2026	NIBEDITA MOHANTY	2026-06-18	1.Court Fee Rs.41889/ payable not paid
39	D-ITA/25139/2026	GIRIJA NANDA NAIK	2026-06-18	further SR after filling of receipt of c copy
40	D-MACA/26600/2026	ADAM ALI KHAN	2026-06-18	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 73 days
41	D-BLAPL/17487/2026	DHANANJAYA MUND	2026-06-18	Put up SR after redacting the name of victim /Informant/ Relatives from Annex-1 and kept seal cover the same . 2..Petition not correctly addressed to Honorable Court
42	D-ITA/20443/2026	SUBASH CHANDRA MOHANTY,SR.S.C	2026-06-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED being aggrieved not properly furnished, further SR after filling of c copy or free copy
43	D-ABLAPL/17546/2026	BIKRAM CHANDRA GHADEI	2026-06-18	1. Page marking not done in index 2. name of the petitioner mentioned in the cause title not tally with name furnished in affidavit 3. page marking not done in Annexure-1 4. In declaration under affidavit, no of paragraphs wrongly furnished.
44	D-BLAPL/16947/2026	BIRAJA PRASANNA DAS	2026-06-18	i) Name and address of the informant be redacted from Synopsis and Date chart para 2 3 5 of the petition and page no. 8...ii) Page no. 13 repeated as page 14.iii) For further S.R.
45	D-MACA/26618/2026	ADAM ALI KHAN	2026-06-18	1. Period of Delay 121 days

46	D-MACA/26608/2026	ADAM ALI KHAN	2026-06-18	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 158 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid
47	D-BLAPL/17506/2026	KAMALAKANTA MOHANTA	2026-06-18	Put up SR after filing C. copy of Annex-4 .
48	D-MACA/26611/2026	ADAM ALI KHAN	2026-06-18	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 38 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 15/ not paid
49	D-ABLAPL/17658/2026	SWARAJ PATEL	2026-06-18	1. paragraphs not mentioned in declaration.
50	D-ABLAPL/17751/2026	RAKESH BEHERA	2026-06-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for S.r there after
51	D-MACA/26677/2026	SUBRAT SATPATHY	2026-06-18	nomenclature not correct
52	D-MACA/26617/2026	ADAM ALI KHAN	2026-06-18	Period of Delay 8 days
53	D-MACA/26614/2026	ADAM ALI KHAN	2026-06-18	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 86 days
54	D-CRLMC/17567/2026	RAKESH KUMAR ROUTRAY	2026-06-18	Put UP SR after redacting the name of Informant/ victim Relatives from petition and all annexures - 1 2 3 and 4 and kept the same.
55	D-ABLAPL/17666/2026	SANJIB KUMAR BHANJADEO	2026-06-18	1 . Rs 50/ not paid on V.nama.
56	D-WP(C)/26108/2026	RAGHUNATH DAS MOHAPATRA	2026-06-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-ABLAPL/17761/2026	MITHUN KUMAR PRADHAN	2026-06-18	1. Contents of the envelope not furnished over it,
58	D-MACA/26615/2026	DEBASISH PATNAIK	2026-06-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
59	D-WP(C)/26112/2026	BRUNDABAN ROUT	2026-06-18	1. In Annexure-4 as mentioned in the index,application dated 01.06.2026 not filed.
60	D-BLAPL/18012/2026	ABHISHEK PAL	2026-06-18	i) C. Copy of Rejection order not filed. ii) For further S.R. after removal of defect.
61	D-ABLAPL/17770/2026	JUGALA KISHORE PANDA	2026-06-18	1. Paragraph 4 of the application not filled. 2. Court fee Rs 6/- to be paid for A. bail application. 3..Subject Code incorrectly Mentioned
62	D-ABLAPL/17774/2026	SUBRAT KUMAR NAYAK	2026-06-18	1 G.R case no left blank in prayer of the application.

63	D-ABLAPL/17655/2026	RAMESH CHANDRA OJHA	2026-06-18	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annextures be kept in envelop.
64	D-ABLAPL/17713/2026	RAMESH CHANDRA MAHARANA	2026-06-18	.Receipt Showing Serv.copy To CBI not Filed.
65	D-MACA/26020/2026	UMA SHANKAR PATEL	2026-06-18	further SR after filling of c copy
66	D-ABLAPL/17781/2026	ABHISIDDHANTA SAHOO	2026-06-18	1. OHCBA welfare Fund Rs.50 not paid. 2. Name of Pet. No.1 and 6 in CT and V.nama not tally with signature.
67	D-CRLA/15935/2026	JYOTIRMAYA SAHOO	2026-06-18	1. status of the party of appellant not furnished in C.T.
68	D-MACA/26265/2026	UMA SHANKAR PATEL	2026-06-18	further SR after filling of c copy
69	D-WP(C)/26606/2026	ANANTA NARAYAN PATTANAYAK	2026-06-18	1. pages -36 37 38 39 and 45 not legible.
70	D-ABLAPL/17712/2026	NIRANJAN PANDA	2026-06-18	14-NOT PROPERLY INDEXED.
71	D-WP(C)/26655/2026	DHANESWAR BEHERA	2026-06-18	1 . Deponent not signed an affidavit.
72	D-ABLAPL/15204/2026	BICHITRA NARAYANA SATAPATHY	2026-06-18	i) Annexure-1 not mentioned on the sealed cover.
73	D-WP(C)/26613/2026	ANANTA NARAYAN PATTANAYAK	2026-06-18	1. Pages -43 44 45 47 and 50 not legible.
74	D-CRLA/16564/2026	JYOTIRMAYA SAHOO	2026-06-18	1.status of the appellant not furnished in C.T.2. signature of executant in v.nama not tally with C.T and rej. order. 3 Name of the informant and address of complaint reflected in the FIR vide annex.1 be kept in cover
75	D-CRLMC/18019/2026	SASWATA PATTNAIK	2026-06-18	Put up SR after filing the correct annex-2 in connection with -FIR.